

**HIGH COURT OF JUDICATURE AT ALLAHABAD**  
**NOTIFICATION**

**DATED: ALLAHABAD: JANUARY 07 , 2025**

**No. 04 /Admin. (Services)/2025**

Smt. **Nazma Gomala**, Additional Civil Judge, Junior Division, Agra to be Civil Judge, Junior Division (Fast Track Court), Agra for trying cases of crime against women vice Sushri Harshita.

**No. 05 /Admin. (Services)/2025**

Sushri **Harshita**, Civil Judge, Junior Division (Fast Track Court), Agra to be Civil Judge, Junior Division (Fast Track Court), Agra against the Fast Track Court created under the scheme of 14<sup>th</sup> Finance Commission vice Sri Abhay Rajvanshi.

**No. 06 /Admin. (Services)/2025**

Pursuant to U.P. Government Notification No. /2025/1231/VII-Nyay-2-2024-216G/2007 T.C.-II dated 07.01.2025, Sri **Abhay Rajvanshi**, Civil Judge, Junior Division (Fast Track Court), Agra is appointed/posted as Nyayadhikari, Gram Nyayalaya at tehsil Kheragarh District Agra, in the newly created court, created vide G.O. No. 25/2015/1462/VII-Nyay-2-2015-216G/ 2007 dated 24.11.2015.

**BY ORDER OF THE HON'BLE COURT**

Sd/-

**(RAJEEV BHARTI)**

**REGISTRAR GENERAL**

**No. 15 /Admin. (Services)/2025: Allahabad: Dated: January 07, 2025**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001. (Through E-mail)
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow. (Information available on E-mail)
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Through E-mail)
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Through E-mail)
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges of the District Judiciary of the State of U.P. (Through E-mail)

The officers whose names are mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately or as per direction mentioned in D.O. Letter No. 35/Admin. (Services)/2022 dated 21.01.2022, if applicable.

The Certificates of handing and taking over charge may please be sent to the

Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by the concerned District Judge in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

Kindly refer to G.L. No. 27/Admin. G-II dated 24.11.2021 wherein it has been directed that "District & Sessions Judges & Principal Judges of Family Courts to strictly ensure that no case remains pending in courts falling vacant on account of transfer etc. of presiding officers, unless the same is specifically barred.

That immediately upon handing over charge by the transferred Presiding Officer and the Court falling vacant as a result thereof, the staff attached to such vacant court be transferred to other courts/establishment."

8. The District Magistrate, Agra.
9. The Treasury Officer, Agra.
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2), U.P., Allahabad.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad. (Through E-mail)
13. The Registrar (Judicial) (Budget), High Court, Allahabad. (Through E-mail)
14. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad. (Through E-mail)
15. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad. (Through E-mail)
16. The Deputy Registrar (Admin Misc.-2), High Court, Allahabad. (Through E-mail)
17. The Deputy Registrar (G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & IV employees. (Through E-mail)
18. The Assistant Registrar (Admin. C) Section, High Court, Allahabad. (Through E-mail)
19. The Assistant Registrar (Admin. H) Section, High Court, Allahabad. (Through E-mail)
20. The Section Officer (Admin A-3), High Court, Allahabad. (Through E-mail)
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.Ss. to Hon'ble Judges with the request to place this notification before their Lordship for kind perusal. (Through E-mail).

**BY ORDER OF THE HON'BLE COURT**

**Sd/-**

**(SATISH KUMAR PUSHKAR)**

**DEPUTY REGISTRAR (SERVICES)**